

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF DRINKING WATER AND SANITATION

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2731**  
TO BE ANSWERED ON 17.03.2022

**SINGLE VILLAGE AND COOPERATIVE WATER SUPPLY SCHEMES**

†2731: SHRI GUMAN SINGH DAMOR:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the criteria for formulating single-village and co-operative water supply schemes;
- (b) the number of households in the country which have been benefitted so far under Har Ghar Nal Se Jal scheme under Jal Jeevan Mission along with the number of households yet to be provided with the said benefit along with the details thereof, State/UT-wise;
- (c) the time by which the benefit of the said scheme is likely to be provided in Ratlam, Jhabua and Alirajpur of Madhya Pradesh which are tribal dominated and fluoride-affected areas?

**ANSWER**

MINISTER OF STATE FOR JAL SHAKTI  
(SHRI PRAHLAD SINGH PATEL)

(a) Drinking water is a State subject. Power to plan, design, formulate, approve, implement, operate and maintain water supply schemes is vested with States.

As per the operational guidelines for the implementation of Jal Jeevan Mission (JJM), single village schemes (SVS) are to be implemented in villages having adequate groundwater/ spring water/ local or surface water sources which are either of prescribed quality or treatable.

Multi Village Schemes (MVS) through bulk water transfer are planned in villages with water quality issues and paucity of surface water sources. Further, in drought-prone and desert areas, where it is not possible to have water supply through conjunctive use, a similar approach to transfer bulk water from long distance are adopted. In States with water-scarce/ areas lying in rain-shadow region with inadequate rainfall, it is necessary to plan for regional water supply schemes covering both urban and rural areas of this region by sourcing water from a perennial surface source.

The States have to judiciously plan works under MVS, keeping in view the availability of resources and future operation & maintenance expenditure.

(b) The number of rural households in the country for which provision for tap water supply has been made, as on 11.3.2022, along with the number of remaining rural households, State/UT-wise, is **annexed**.

(c) The State Government of Madhya Pradesh has informed that works under JJM have been started in Ratlam, Jhabua and Alirajpur districts and rural households in these districts are to be provided tap water supply by 2024. It has further informed that the fluoride affected habitations in Ratlam, and Alirajpur districts have been covered through supply of safe drinking water and there are no fluoride affected areas in Jhabua district.

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**Annex referred in the reply to Lok Sabha Unstarred Question No. 2731 (part b) due for reply on 17.03.2022**

State/ UT-wise physical achievements under JJM

(As on 11.03.2022)

(In lakh)

S. No.	State/ UT	Total rural Households (HHs)	Rural HHs with tap water supply as on 15.08.2019	Rural HHs with tap water supply as on 11.03.2022	Rural HHs provided tap water supply since start of the mission	Rural HHs to be provided with tap water supply
1.	Goa	2.63	1.99	2.63	0.64	-
2.	Telangana	54.06	15.68	54.06	38.38	-
3.	A & N Islands	0.62	0.29	0.62	0.33	-
4.	Puducherry	1.15	0.94	1.15	0.21	-
5.	Dadra & Nagar Haveli and Daman & Diu	0.85	0.00	0.85	0.85	-
6.	Haryana	30.97	17.66	30.97	13.30	-
7.	Punjab	34.40	16.79	34.18	17.39	0.22
8.	Gujarat	91.77	65.16	86.00	20.84	5.77
9.	Himachal Pradesh	17.28	7.63	16.03	8.40	1.24
10.	Bihar	172.21	3.16	155.96	152.80	16.24
11.	Sikkim	1.05	0.70	0.87	0.17	0.18
12.	Maharashtra	146.09	48.44	101.25	52.81	44.83
13.	Manipur	4.52	0.26	2.90	2.64	1.61
14.	Jammu & Kashmir	18.35	5.75	10.56	4.81	7.79
15.	Uttarakhand	15.18	1.30	8.65	7.34	6.53
16.	Arunachal Pradesh	2.20	0.23	1.22	0.99	0.99
17.	Andhra Pradesh	95.17	30.74	51.42	20.68	43.75
18.	Mizoram	1.33	0.09	0.65	0.56	0.68
19.	Karnataka	97.92	24.51	46.38	21.87	51.54
20.	Tripura	7.60	0.25	3.45	3.20	4.15
21.	Odisha	88.34	3.11	38.82	35.72	49.51
22.	Tamil Nadu	126.89	21.76	52.26	30.50	74.63
23.	Nagaland	3.77	0.14	1.51	1.37	2.26
24.	Kerala	70.69	16.64	27.56	10.92	43.13
25.	Madhya Pradesh	122.28	13.53	47.44	33.91	74.84
26.	Meghalaya	5.90	0.05	2.17	2.13	3.73
27.	Assam	63.35	1.11	21.17	20.06	42.18
28.	Ladakh	0.43	0.01	0.13	0.11	0.30
29.	Rajasthan	105.69	11.74	24.13	12.39	81.56
30.	West Bengal	177.23	2.15	36.29	34.15	140.93
31.	Chhattisgarh	48.59	3.20	9.50	6.31	39.09
32.	Jharkhand	59.23	3.45	11.39	7.94	47.84
33.	Uttar Pradesh	264.28	5.16	35.42	30.26	228.86
	Total	1932	323.63	917.61	593.98	1014.39

Source: JJM-IMIS